



GAHC010092482018



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : WP(C)/3200/2018

SMT. KRISHNA BORO AND 12 ORS.
W/O- SRI DHARMENDRA MUSHAHARY, R/O- VILL- GOSSAIGAON WARD
NO.3, P.O- GOSSAIGAON, P.S- GOSSAIGAON, DIST- KOKRAJHAR, BTAD,
ASSAM

2: PURNIMA NARZARY
W/O- SRI BIDHAN BASUMATARY
R/O- VILL RAIMONA
P.O- RAIMONA
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM

3: SABITA PAUL
W/O- SRI NIMAI CHANDRA KUNDU
R/O- VILL- GOSSAIGAON
P.O- GOSSAIGAON
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM

4: GEETA GAUTAM
W/O- SRI REBATI CHETRY
R/O- VILL- PADMABIL
P.O- GOSSAIGAON
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM

5: RUPMONI MOSHAHARY
D/O- LATE MARKUSH MOSHAHARY



R/O- VILL NO. 2 BAJUGAON
P.O- GOLADANGI
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM

6: GITIKA RAJBONGSHI
W/O- SRI BISHNU CHAKRABORTY
R/O- VILL- KACHUGAON
P.O- KACHUGAON
P.S- KACHUGAON
DIST- KOKRAJHAR
BTAD
ASSAM

7: ROSELINA MAMU
W/O- SRI DILIP KARMAKAR
R/O- VILL- BATHANPARA(ANTHAIBARI)
P.O- SERFANGURI
P.S- SERFANGURI
DIST- KOKRAJHAR
BTAD
ASSAM

8: SUKHILA JUDU
D/O- SRI ANDREAS JUDU
R/O- VILL- BORSONPUR (THAKURPAR)
P.O- DINGDINGA
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM

9: MIRA BALA BASUMATARY
W/O- SRI RAJU BARGOYARY
R/O- VILL- BANGALDOBA
P.O- HALOADOL
P.S- KOKRAJHAR
DIST- KOKRAJHAR
BTAD
ASSAM

10: PROMODINI SOREN
D/O- LATE JOWEL SOREN
R/O- VILL- MORNAI TEA ESTATE
P.O- DINGDINGA
P.S- GOSSAIGAON



DIST- KOKRAJHAR
BTAD
ASSAM

11: PREMIKA BARLA
D/O- JOHAN BARLA
R/O- VILL- MORNAI TEA ESTATE
P.O- DING DINGA
P.S- JAMARHAT
DIST- KOKRAJHAR
BTAD
ASSAM

12: THANGJAM MAMTA DEVI
W/O- SRI SUJAL SARKAR
R/O- VILL- GOSSAIGAON COLLEGE ROAD
P.O- GOSSAIGAON
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM

13: RUKMINI BARMAN DEY
W/O- SRI BINOY DEY
R/O- VILL- BHABANIPUR
P.O- TITAGURI
P.S- KOKRAJHAR
DIST- KOKRAJHAR
BTAD
ASSA

VERSUS

THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS
REP. BY THE PRINCIPAL SECRETARY, BTC, KOKRAJHAR, ASSAM

2:THE JOINT SECRETARY
HEALTH AND FAMILY WELFARE DEPTT
BTC
KOKRAJHAR

3:THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
ASSAM

4:THE CENTRAL SELECTION BOARD
BTC



REP. BY ITS MEMBER SECRETARY
KOKRAJHAR

5:THE STATE OF ASSAM
REP. BY THE CHIEF SECRETARY
ASSAM
DISPUR
GUWAHATI- 6

6:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
HEALTH AND FAMILY WELFARE DEPTT
DISPUR
GUWAHATI-6

7:BITINA MUSHAHARY
C/O- REMSON MUSHAHARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

8:NAISHRANG BASUMATARY
C/O- FULESWAR BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

9:SANIMA BASUMATARY
W/O- RANJAY KR. BRAHMAN
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

10:INDRA BRAHMA
C/O- RABINDRA BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR



P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

11:DIPALI BASUMATARY
C/O- LATE REBEN BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

12:JACINTA NARZARY
C/O- LAMBADHAR NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

13:MINI BASUMATARY
C/O- DILIP KR. BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

14:SAMAINA MAHILARY
C/O- HALRIAM MAHILARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

15:JYOTI BASUMATARY
C/O-JATIN BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370



16:PATALSHRI BRAHMA
C/O- ABINASH BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

17:KUSUM BRAHMA
D/O- TANESWAR BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

18:CHAMPABATI MARANDI
C/O- MOHAN MARANDI
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

19:MILAN SEAL MAZUMDER
C/O- GOBINDA MAZUMDER
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

20:JULEE BASUMATARY
C/O- RAJ KUMAR BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

21:DINABALA BRAHMA
C/O- NANI KRISHNA BRAHMA



C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

22:RANJIMA MUSHAHARY
C/O- BHAIKABENDRA MUSHAHARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

23:NANDA BRAHMA
C/O- KHANINDRA DAIMARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

24:CHAMPA BASUMATARY
C/O- MAHENDRA BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

25:KRISHNA BRAHMA
C/O- RAMEN RABHA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

26:JAMUNA NARZARY
C/O- PAULUS NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR



P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

27:DHWANSHRI BRAHMA
C/O- ARUN BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

28:JUSHNA SWARGIARY
D/O- MAHENDRA SWARGIARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

29:SINAYTHI BASUMATARY
C/O-BANIKANTA BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

30:JAYA RAMCHIARY
D/O- PARCHU RAMCHAIRY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

31:LIBIA DAIMARY
D/O- SARBASON DAIMARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370



32:KRISHNASHI BARUAH SIL
C/O- SANJAY SIL
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

33:PROBINA DAIMARI
D/O- ROBINSON DAIMARI
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

34:PHWILASEM BORO
C/O- LATE BENGAL BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

35:THIPLING BORO
C/O- SUKRAM BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

36:JEUTI DAIMARY
C/O- BIPIN DAIMARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

37:HEERA DAIMARY
C/O- MONGALSING DAIMARY



C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

38:ANAMIKA DAS
D/O- DIPAK DAS
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

39:CHANDAMONI BASUMATARY
C/O- BANESWAR BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

40:BIRNO BASUMATARY
W/O- JAMES NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

41:FULESWARI BORO
C/O- BIPIN BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

42:LAGHUNMANI HEMBROM
C/O- BITU LINDA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR



P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

43:ARPANA MUSHAHARY
C/O- NABA KR. MUSHAHARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

44:PUNOMI RABHA
C/O- DULAL RABHA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

45:AJULI BORO
C/O- LAHIT BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

46:ANJALI WARY
C/O-NAGENDRA WARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

47:RWISUMWI NARZARY
C/O- BANESWAR NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370



48:CHANDRABATI MUSHAHARY
C/O- LATE BIRAS MOHAN MUSHAHARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

49:HAINARI BASUMATARY
C/O- JOGESHWAR BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

50:LABE BRAHMA
C/O- KARTIK BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

51:RWISUMWI BAGLARY
C/O- RAMESH BAGLARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

52:TARA DEVI
D/O- KALBAHADUR MAGAR
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

53:JEWTI BARO
C/O- SHAMBHU BARO



C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

54:RITA BORO
C/O- BERGO BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

55:BAIJANTI BASUMATARY
C/O- TARUN BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

56:KILIKANG BRAHMA
D/O- KARENDRA BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

57:PRATIMA BASUMATARY
D/O- SAMBHURAM BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

58:JIBANI BORGOPYARY
W/O- BIKASH NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR



P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

59:ANJALI BRAHMA
C/O- RUPESHWAR BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

60:BALIKA MAGAR
C/O- LAL BAHADUR MAGAR
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

61:SONIKA BASUMATARY
W/O- NANANTA BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

62:SUMELA NARZARY
D/O- KISEN NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 78337

Advocate for the Petitioner : MR. B B NARZARY

Advocate for the Respondent : SC, BTC



WP(C)/1294/2018

KRISHNA BORO AND 12 ORS
W/O- SRI DHARMENDRA MUSHAHARY
VILL- GOSSAIGAON
WARD NO.3
P.O AND P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783361

2: PURNIMA NARZARY
W/O- SRI BIDHYAN BASUMATARY
VILL- RAIMONA
P.O- RAIMONA
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783361

3: SABITA PAUL
W/O- SRI NIMAI CHANDRA KUNDU
VILL- GOSSAIGAON
P.O- GOSSAIGAON
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783360

4: GEETA GAUTAM
W/O- SRI REBATI CHETRY
VILL- PADMABIL
P.O- GOSSAIGAON
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783361

5: RUPMONI MOSHAHARY
D/O- LATE MARKUSH MOSHAHARY
VILL NO. 2
BAJUGAON
P.O- GOLADANGI



P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783361

6: GITIKA RAJBONGSHI
W/O- SRI BISHNU CHAKRABORTY
VILL- KACHUGAON
P.O- KACHUGAON
P.S- KACHUGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783350

7: ROSELINA MURMU
W/O- SRI DILIP KARMAKAR
VILL- BATHANPARA (ANTHAIBARI)
P.O AND P.S- SERFANGURI
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783346

8: SUKHILA JUDU
D/O- SRI ANDREAS JUDU
R/O- BORSONPUR (THAKURPUR)
P.O- DINGDINGA
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783333

9: MIRA BALA BASUMATARY
W/O- SRI RAJU BORGORYARY
R/O- BANGALDOBA
P.O- HALOADOL
P.S- KOKRAJHAR
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783361

10: PROMODINI SOREN
D/O- LATE JOWEL SOREN
R/O- VILL- MORNAI TEA ESTATE



P.O- DINGDINGA
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783333

11: PREMIKA BARLA
D/O- JOHAN BARLA
R/O- VILL MORNAI TEA ESTATE
P.O- DINGDINGA
P.S- JAMARHAT
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783333

12: THANGJAM MAMTA DEVI
W/O- SRI SUJAL SARKAR
R/O- GOSSAIGAON
COLLEGE ROAD
P.O- GOSSAIGAON
P.S- GOSSAIGAON
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783370

13: RUKMINI BARMAN
W/O- SRI BINOY DEY
R/O- BHABANIPUR
P.O- TITAGURI
P.S- KOKRAJHAR
DIST- KOKRAJHAR
BTAD
ASSAM
PIN- 783370
VERSUS

THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS
REP. BY THE PRINCIPAL SECRETARY
KOKRAJHAR
ASSAM

2: THE JOINT SECRETARY
HEALTH AND FAMILY WELFARE DEPTT.
BTC
KOKRAJHAR



3:THE DIRECTOR OF HEALTH SERVICES

BTC

KOKRAJHAR

ASSAM

4:THE JOINT DIRECTOR OF HEALTH SERVICES

BTC

KOKRAJHAR DISTRICT AT KOKRAJHAR

5:THE CENTRAL SELECTION BOARD

BTC

REP. BY MEMBER SECRETARY

KOKRAJHAR

Advocate for : MR. B B NARZARY

Advocate for : SC

BTC appearing for THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS

WP(C)/3296/2018

MS. RIDULA BRAHMA AND 41 ORS.

D/O SRI PAKENDRA NATH BRAHMA

VILL- KAMALSING

PO KAMALSING

PS GOSSAIGAON

SUB-DIVISION-GOSSAIGAON

DIST. KOKRAJHAR

BTAD

ASSAM

2: JHARNA BRAHMA

W/O SRI KASHAL KR. BASUMATARY

VILL KAKINIBARI

PO BINYAKHATA

PS GOSSAIGAON

CIRCLE GOSSAIGAON

DIST. KOKRAJHAR

BTAD

ASSAM

3: JAYA MAHILARY

W/O SRI ANUP KR. BRAHMA

VILL JOYMAGURI

PO BINYAKHATA

PS GOSSAIGAON

SUB-DIVISION GOSSAIGAON

DIST. KOKRAJHAR



BTAD
ASSAM

4: NIRMALA MUSHAHARY
W/O SRI SACHINDRA NATH BRAHMA
VILL JOYMAGURI
PO BINYAKHATA
PS GOSSAIGAON
SUB-DIVISION-GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

5: RASHMI BASUMATARY
W/O SRI SALENDRA BASUMATARY
VILL NO. 2 JARAGURI
PO JARAGURI
PO JARAGURI
PS GOSSAIGAON
DIST. KOKRAJHAR
BTC
ASSAM

6: SAMILI BRAHMA
W/O RWISUMWI BRAHMA
VILL NORTH NARAYANPUR
PO PANBARI BAZAR
PS KACHUGAON
DIST. KOKRAJHAR
BTAD
ASSAM

7: DEBIKA BALA NARZARY
D/O SRI EJENDRA NARZARY
VILL JAJLAIGAON
PO BINYAKHATA
PS GOSSAIGAON
SUB-DIVISION-GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

8: DHANUJA BASUMATARY
D/O SRI KUNJALAL BASUMATARY
VILL NARAYANPUR
PO PANBARI BAZAR
PS KACHUGAON
DIST. KOKRAJHAR



BTAD
ASSAM

9: ANZIMA BASUMATARY
D/O SRI SAMAREN BASUMATARY
VILL CHITAONAGURI
PO RAJADABRI
PS KACHUGAON
SUB-DIVISION-GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

10: RWISUMAI MUSHAHARY
W/O SRI NABAJIT BASUMATARY
VILL GOSSAIGAON
PS GOSSAIGAON
DIST. KOKRAJHAR
BTC
ASSAM

11: ANITA BRAHMA
D/O SRI JALESWAR BRAHMA
VILL GORJAN
PO BINYAKHATA
PS GANAIGAON
SUB DIVISION GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

12: JAMUNA MUSHAHARY
W/O SRI DEBAJEET BASUMATARY
VILL BANARGAON
PO BANARGAON
PS DOTMA
DIST. KOKRAJHAR
BTAD
ASSAM

13: BULU DHAR
W/O SRI SUNIL CHANDRA SAHA
VILL HATIGARH NO. 1
PO GURUFELA
PS KACHUGAON
DIST. KOKRAJHAR
BTAD
ASSAM



14: ASHANGLA NARZARY
W/O SRI BAPON SINN BRAHMA
VILL GOSSAIGAON
RAJAPARA
PO GOSSAIGAON
PS GOSSAIGAON
DIST. KOKRAJHAR
BTC
ASSAM

15: ANITA NARZARY
D/O LATE GOBIN NARZARY
VILL RAJADABRI
PO RAJADABRI
PS KACHUGAON
SUB-DIVISION GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

16: JASADA BRAHMA
D/O SRI MOHANLAL BRAHMA
VILL CHITAONAGURI
PO RAJADABRI
PS KACHUGAON
SUB-DIVISION GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

17: ELINA WARY
D/O LT. GAYARAM WARY
VILL BELGURI
PO BORO-GENDRABIL
PS KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

18: BHANU BASUMATARY
W/O SRI MULUK DAW NARZARY
VILL DIABARI
PO KOKRAJHAR
PS KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM



19: CHANDRABATI BASUMATARY
D/O SRI ASHAR BASUMATARY
VILL BANGALDOBA
PO-RANCHAIDHAM
PS BASUGAON
DIST. CHIRANG
BTC
ASSAM

20: TANUJA MUSHAHARY
W/O SRI NITISH MUSHAHARY
VILL-DOTMA PART-II
PO DOTMA
PS DOTMA
DIST. KOKRAJHAR
BTC
ASSAM

21: JARASHI BASUMATARY
W/O SRI AMARSING NARZARY
VILL DHANGURI
PO GONGIA
PS KACHUGAON
DIST. KOKRAJHAR
BTC
ASSAM

22: PUTULI BASUMATARY
D/O SRI DHIRAJ BASUMATARY
VILL BALAGAON PART-I
PO RANGALIKHATA
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

23: JANATA DAIMARY
W/O BILITANG BORO
VILL SHUKANJHORA
PO DALOABARI
DIST. KOKRAJHAR
BTAD
ASSAM

24: TULI BRAHMA
D/O MAJENDRA NATH BRAHMA
VILL UJANPARA



PO RAINADABRI
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

25: BHADRABATI BASUMATARY
D/O LT. GUNI RAM BASUMATARY
VILL KOKRAJHAR DEPOT ROAD
PO KOKRAJHAR
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

26: SHYAMALI BRAHMA
W/O SRI BISWAJIT BRAHMA
VILL-W/DANGARKUTI
PO DOTMA
PS DOTMA
DIST. KOKRAJHAR
BTAD
ASSAM

27: NIZRABATI MUSHAHARY
D/O BANESWAR MUSHAHARY
VILL BHAORAGURI
PO KARIGAON
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

28: SUBALA NARZARY
W/O SRI DHANANJAY KOCH
VILL DIPU ROAD
KOKRAJHAR
PO KOKRAJHAR
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

29: BEGUM JAHANARA AHMED
D/O MD. AKKEL ALI
VILL GHORAMARA
PO K/BHOGAON/RAINADABRI



PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

30: SUMBOLA BASUMATARY
W/O SRI DEPAN BASUMATARY
VILL RONNOGOR
PO JHARBARI
PS SERFANGURI
DIST. KOKRAJHAR
BTAD
ASSAM

31: PUSPA RANI BRAHMA
W/O SRI RAUEN MUSHAHARY
VILL RUPATI NAGAR
W/NO.3
PO KOKRAJHAR
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

32: JAYA RANI NARZARY
W/O SRI CHITTORANJAN BORGOPYARY
VILL RONNOGOR
PO JHARBARI
PS SERFAGURI
DIST. KOKRAJHAR
BTAD
ASSAM

33: RANGINA MUCHAHARY
D/O LT. MAHINI MAHAN MUCHAHARY
VILL KATRI-GASHA
PO BORO-GENDRABIL
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

34: RIZINGTHA NARZARY
D/O SRI DAMAN NARZARY
VILL BORDANGI
PO SHANTIPUR
PS RUNIKHATA
DIST. CHIRANG



BTAD
ASSAM

35: NIJWM BASUMATARY
D/O SHRI MANISANGKAR BASUMATARY
VILL MAINAOPUR
PO KARIGAON
PS KOKRAJHAR
CIRCLE KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

36: GEETA GOYARY
W/O DRONACHARJYA MOSHAHARY
VILL/TOWN UTTAR RUNIKHATA
PO RUNIKHATA
PS RUNIKHATA
DIST. CHIRANG
BTC
ASSAM
VERSUS

THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.
REPRESENTED BY THE PRINCIPAL SECRETRAY
B.T.C.
KOKRAJHAR
ASSAM

2:THE JOINT SECRETARY
HEALTH AND FAMILY WELFARE DEPTT
BTC
KOKRAJHAR

3:THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
ASSAM

4:THE CENTRAL SELECTION BOARD
BTC

REP. BY ITS MEMBER SECRETARY
KOKRAJHAR

5:THE STATE OF ASSAM
REP. BY THE CHIEF SECRETARY
ASSAM
DISPUR

GUWAHATI- 6
6:THE COMMISSIONER AND SECRETARY



TO THE GOVT OF ASSAM
HEALTH AND FAMILY WELFARE DEPTT
DISPUR
GUWAHATI-6
7:BITINA MUSHAHARY
C/O- REMSON MUSHAHARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
8:NAISHRANG BASUMATARY
C/O- FULESWAR BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
9:SANIMA BASUMATARY
W/O- RANJAY KR. BRAHMAN
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
10:INDRA BRAHMA
C/O- RABINDRA BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
11:DIPALI BASUMATARY
C/O- LATE REBEN BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
12:JACINTA NARZARY
C/O- LAMBADHAR NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
13:MINI BASUMATARY
C/O- DILIP KR. BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
14:SAMAINA MAHILARY
C/O- HALRIAM MAHILARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
15:JYOTI BASUMATARY
C/O-JATIN BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
16:PATALSHRI BRAHMA
C/O- ABINASH BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
17:KUSUM BRAHMA
D/O- TANESWAR BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
18:CHAMPABATI MARANDI
C/O- MOHAN MARANDI
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
19:MILAN SEAL MAZUMDER
C/O- GOBINDA MAZUMDER
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
20:JULEE BASUMATARY
C/O- RAJ KUMAR BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
21:DINABALA BRAHMA
C/O- NANI KRISHNA BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
22:RANJIMA MUSHAHARY
C/O- BHAIKABENDRA MUSHAHARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
23:NANDA BRAHMA
C/O- KHANINDRA DAIMARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
24:CHAMPA BASUMATARY
C/O- MAHENDRA BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
25:KRISHNA BRAHMA
C/O- RAMEN RABHA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
26:JAMUNA NARZARY
C/O- PAULUS NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
27:DHWANSHRI BRAHMA
C/O- ARUN BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
28:JUSHNA SWARGIARY
D/O- MAHENDRA SWARGIARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
29:SINAYTHI BASUMATARY
C/O-BANIKANTA BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
30:JAYA RAMCHIARY
D/O- PARCHU RAMCHAIRY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
31:LIBIA DAIMARY
D/O- SARBASON DAIMARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
32:KRISHNASHI BARUAH SIL
C/O- SANJAY SIL
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
33:PROBINA DAIMARI
D/O- ROBINSON DAIMARI
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
34:PHWILASEM BORO
C/O- LATE BENGAL BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
35:THIPLING BORO
C/O- SUKRAM BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
36:JEUTI DAIMARY
C/O- BIPIN DAIMARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
37:HEERA DAIMARY
C/O- MONGALSING DAIMARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
38:ANAMIKA DAS
D/O- DIPAK DAS
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
39:CHANDAMONI BASUMATARY
C/O- BANESWAR BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
40:BIRNO BASUMATARY
W/O- JAMES NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
41:FULESWARI BORO
C/O- BIPIN BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
42:LAGHUNMANI HEMBROM
C/O- BITU LINDA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
43:ARPANA MUSHAHARY
C/O- NABA KR. MUSHAHARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
44:PUNOMI RABHA
C/O- DULAL RABHA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
45:AJULI BORO
C/O- LAHIT BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
46:ANJALI WARY
C/O-NAGENDRA WARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
47:RWISUMWI NARZARY
C/O- BANESWAR NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
48:CHANDRABATI MUSHAHARY
C/O- LATE BIRAS MOHAN MUSHAHARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
49:HAINARI BASUMATARY
C/O- JOGESHWAR BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
50:LABE BRAHMA
C/O- KARTIK BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
51:RWISUMWI BAGLARY
C/O- RAMESH BAGLARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
52:TARA DEVI
D/O- KALBAHADUR MAGAR
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
53:JEWTI BARO
C/O- SHAMBHU BARO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
54:RITA BORO
C/O- BERGO BORO
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
55:BAIJANTI BASUMATARY
C/O- TARUN BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
56:KILIKANG BRAHMA
D/O- KARENDRA BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
57:PRATIMA BASUMATARY
D/O- SAMBHURAM BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
58:JIBANI BORGORYARY
W/O- BIKASH NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
59:ANJALI BRAHMA
C/O- RUPESHWAR BRAHMA
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
60:BALIKA MAGAR
C/O- LAL BAHADUR MAGAR
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC



KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
61:SONIKA BASUMATARY
W/O- NANANTA BASUMATARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370
62:SUMELA NARZARY
D/O- KISEN NARZARY
C/O- THE DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR
P.O AND P.S- KOKRAJHAR
ASSAM
PIN- 783370

Advocate for : MR. B B NARZARY
Advocate for : SC
BTC appearing for THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61
ORS.

WP(C)/7557/2018

BALORAM BISWAS
S/O LT. SADUCHARA BISWAS

PERMANENT RESIDENT OF VILL- MORIGAONI
ASSAM AND TEMPORARILY RESIDING AT VILL- 8 NO. MATIPARBAT
(BLOCK)
P.S. MAYONG
SUB-DIVISION AND DIST. MORIGAONI
ASSAM

VERSUS

THE UNION OF INDIA AND 6 ORS.
REP. BY THE SECRETARY TO THE GOVT. OF INDIA

MINISTRY OF HOME AFFAIRS



NEW DELHI- 110001.

2:THE STATE OF ASSAM

REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM

HOME DEPARTMENT

DISPUR

GUWAHATI -06.

3:THE DEPUTY COMMISSIONER OF MORIGAON

DIST. MORIGAON

ASSAM

4:THE SUPERINTENDENT OF POLICE (B)

MORIGAON

ASSAM

5:THE OFFICER-IN-CHARGE

MAYONG POLICE STATION

DIST. MORIGAON

ASSAM.

6:THE ELECTION COMMISSIONER

ASSAM

DISPUR

GUWAHATI-6.

7:THE NODAL OFFICER

NRC

ASSAM.

Advocate for : MR. J AHMED

Advocate for : ASSTT.S.G.I. appearing for THE UNION OF INDIA AND 6 ORS.

WP(C)/7553/2017

VANDANA HAJOARY and 54 ORS

33

W/O- SRI RING KHANG BASUMATARY R/O-VILL- SALANGI

P.O.-AMTEKA BAZAR

P.S.-AMGURI

DIST-CHIRANG

B.T.A.D. ASSAM

2: SMT. SAMILI BRAHMA



38 W/O SRI RWISUMWI BRAHMA R/O VILL- NORTH NARAYANPUR P.O.
PANBARI BAZAR
P.S. KACHUGAON DIST. KOKRAJHAR
BTAD
ASSAM

3: SMT. BHANU BASUMATARY
32 W/O SRI MULUK DAW NARZARY R/O VILL- DIABARI
P.O KOKRAJHAR
P.S. KOKRAJHAR
DIST. KOKRAJHAT
BTC
ASSAM

4: SMT. MENOKA BRAHMA
38 D/O LT. DEBA KANTA BRAHMA R/O VILL- DOTMA PART-II
P.O. DOTMA P.S. DOTMA DIST. KOKRAJHAR
BTAD ASSAM

5: SMT. KRISHNA ROY
31
D/O SRI PARESH CH. ROY R/O VILL- SALAKATI
P.O. SALAKATI P.S. SALAKATI
P.O. SALAKATI P.S. SALAKATI DIST. KOKRAJHAR
BTAD
ASSAM

6: SMT. BHADRABATI BASUMATARY
38 D/OLT. GUNI RAM BASUMATARY R/O VILL- KOKRAJHAR DEPOT ROAD
P.O. KOKRAJHAT
P.S. KOKRAJHAR DIST. KOKRAJHAR
ASSAM

7: SMT. NIZRABATI MUSHAHARY
36 D/O SRI BANESWAR MUSHAHARY R/O VILL- BHAORAGURI
P.O. KARIGAON P.S. KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

8: SMTI. BULU DHAR
31 W/O SRI SUNIL CH. SAHA R/O VILL- HATIGARH NO. 1
P.O. GURUFELA P.S. KACHUGAON
DIST. KOKRAJHAR
BTAD
ASSAM

9: SMTI. RASHMI BASUMATARY



31

W/O SRI SALENDRA BASUMATARY R/O VILL- NO. 2 JARAGURI
P.O. JARAGURI P.S. GOSSAIGAON
DIST. KOKRAJHAR
BTC
ASSAM

10: SMT. KABITA TALUKDAR
36 D/O SRI JITENDRA TALUKDAR
R/O VILL- SANKARPARA
P.O. CHITHILA
P.S. FWKIRAGRAM DIST. KOKRAJHAR
BTAD ASSAM

11: SMT. RINGINA MUCHAHARY

32

D/O LT. MAHINI MAHAN MUCHACHARY R/O VILL- KATRI- GASHA
P.O. BORO GENDRBIL P.S. KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

12: SMT. MERINA BRAHMA

30

D/O SRI SAHIT BRAHMA R/O HOUSE NO. 44
VILL- THAIKAJHORA
P.O. RUNIKHATA
P.S. RUNIKHATA
DIST. CHIRANG
BTAD
ASSAM.

13: SMT. ELINA WARY

34

D/OLT. GAYARAM WARY R/O VILL- BELGURI
P.O. BORO GENDRABIL P.S. KOKRAJHAR
DIST. KOKRAJHAR
B.T.C. ASSAM

14: SMTI. TULI BRAHMA

36

D/O MAJENDRA NATH BRAHMA R/O VILL- UJANPARA
P.O. RAINADABRI P.S. KOKRAJHAR
DIST. KOKRAJHAR
BTAD ASSAM

15: SMT. MIJING BRAHMA

38



D/O SRI SASADHAR BRAHMA R/O VILL- DOTMA PART-II
P.O. DOTMA P.S. DOTMA DIST. KOKRAJHAR
BTAD
ASSAM

16: SMT. MONALISHA BASUMATARY
37

D/OLT. SIDHESWAR BASUMATARY R/O VILL- MOHANDUBI
P.O. BORO -GENDRABIL/RAINDABRI
P.S. KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

17: SMT. PATALSHRI BRAHMA
W/O SRI ABINASH BORO R/O VILL- RANIGHULI
PO.O. RAINADABRI
P.S. KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

18: SMT. BIJUKI BORO
33 W/OS RI KHIRED CH. RABHA R/O VILL- HATIMATHA KOKRAJAHR P.O.
KOKRAJHAR
P.S. KOKRAJHAR
DIST. KOKRAJHAR
B.T.A.D. ASSAM

19: SMTI. NIJUM BASUMATARY
34
D/O SHRI MANISANGKAR BASUMATARY R/O VILL- MAINAOPUR
P.O. KARIGAON P.S. KOKRAJHAR
CIRCLE- KOKRAJAHR
DIST. KOKRAJHAR
B.T.A.D. ASSAM

20: SMT. CHITRALEKHA BARGOYARY MACHAHARY
AGE- 36 W/O SRI CHARJYA MACHAHARY R/O VILL- PURANA TITAGURI
P.O. TITAGURI P.S. KOKRAJAHAR
DIST. KOKRAJHAR
B.T.AD. ASSAM

21: SMT. SUBALA NARZARY
37 W/O SRI DHANANJAY KOCH
R/O VILL- DIPU ROAD
KOKRAJHAR
P.O. KOKRAJHAR



P.S. KOKRAJHAR
DIST. KOKRAJHAR
B.T.A.D. ASSAM

22: SMT. JULEE BASUMATARY
33 D/O SRI NARESWAR BASUMATARY R/O VILL- RANIGHAT
P.O. SIMBARGAON
P.S. KOKRAJHAR
DIST. KOKRAJHAR
B.T.C. ASSAM

23: SMT. TANUJA MUCHAHARY
35
W/O SRI NITISH MUCHAHARY R/O VILL- DOTMA PART-II
P.O. DOTMA P.D. DOTMA
DIST. KOKRAJHAR
BODOLAND
ASSAM

24: SMT. GEETA GOYARY
33
W/O DRONACHARJYA MOSHAHARY R/O VILL/TOWN- UTTAR RUNIKHATA
P.O. RUNIKHATA
P.S. RUNIKHATA DIST. CHIRANG
BTC
ASSAM PIN - 783375

25: SMT. KARUNA BASUMATARY
34
W/O SRI BUDHIRAM BRAHMA R/O VILL- BONGSHIGAON
P.O. DOTMA
P.S. DOTMA
DIST. KOKRAJHAR
BTAD
ASSAM

26: SMT. SANGITA RANI BRAHMA
36
W/OS RI NIRANJAN NARZARY R/O VILL- HATIMARA
P.O. KOILA MOILA
P.S. AMGURI
DIST. CHIRANG
BTAD
ASSAM

27: SMT. SHYMALI BRAHMA
34
W/OS RI BISWJIT BRAHMA R/O VILL-W/DANGARKUTI



P.O. DOTMA
P.S. DOTMA
DIST. KOKRAJHAR
BODOLAND
ASSAM

28: SMT. RIZINGTHA NARZARY
34
D/O SRI DAMAN NARZARY R/O VILL- BORDANGI
P.O. SHANTIPUR P.S. RUNIKHATA
DIST. CHIRNG
BTAD
ASSAM

29: SMT. CHANDRABATI BASUMATARY
38
D/O SRI ASHAR BASUMATARY R/O VILL- BANGALDOBA
P.O. RANCHAIDHAM P.S. BASUGAON
DIST. CHIRANG
BTC
ASSAM

30: SMT. JAYARANI BORGOPYARY
34
W/OS RI CHITTORANJAN BORGOPYARY R/O VILL- RONNOGOR
P.O. JHARBARI P.S. SERFANGURI
DIST. KOKRAJHAR
BTAD
ASSAM

31: SMT. PRONITA BASUMATARY
38
W/O SRI JAYSAGAR WARY R/O VILL- NO. 1 CHEKADANI
P.O. BAIRALI
P.S. KACHUGAON
DIST. KOKRAJHAR
BTAD
ASSAM

32: SMT. BEGUM JAHANARA AHMED
36 D/O MD. AKKEL ALI R/O VILL- GHORAMARA P.O.
K/BHOGAON/RAINADBRI
P.S. KOKRAJHAR DIST. KOKRAJHAR
B.T.A.D. ASSAM

33: SMT. SUMOLA BASUMATARY
37
W/O SRI DEPON BASUMATARY R/O VIOLL- RONNOGOR



P.O. JHARBARI
P.S. SERFANGURI
DIST. KOKRAJHAR
BTAD
ASSAM

34: SMT. JARASHRI BASUMATARY
37

W/OS RI DEPON BASUMATARY R/O VILL- DEPON BASUMATARY R/O VILL-
RONNOGOR

P.O. JHARBARI
P.S. SERFANGURI
DIST. KOKRAJHAR
BTAD
ASSAM

35: SMT. JARASHRI BASUMATARY
37 W/O SRI AMARSING NARZARY VILL- DHANGURI

P.O. GONGIA
P.S. KACHUGAON DIST. KOKRAJHAR
BTC
ASSAM

36: SMT. REBA ROY
31

D/O SRI PABITRA KR. ROY VILL- HEKAIPARA
P.O. BASUGAON
P.S. BASUGAON
CIRCLE- SIDLI
DIST. CHIRANG
BTAD
ASSAM

37: SMT. PUSPA RANI BRAHMA MUSHAHARY
35

W/O SRI RAUEN MUSHAHARY VILL- RUPATI NWGWR W/NO. 3

P.O. KOKRAJHAR
P.S. KOKRAJHAR
DIST. KOKRAJHAR
B.T.A.D. ASSAM

38: SMT. PUTULI BASUMATARY
37

D/O SRI DHIRAJ BASUMATARY VILL- BALAGAON PART-I

P.O. RANGALIKHATA P.S. KOKRAJHAR
DIST. KOKRAJHAR
B.T.A.D. ASSAM



39: SMT. JANATA DAIMARY BORO
W/O SRI BILITANG BORO VILL- SHUKANJHORA
P.O. DALOABARI DIST. KOKRAJHAR
B.T.A.D. ASSAM

40: SMT. JHARNA BALA BRAHMA
35
W/OS RI KASHAL KR. BASUMATARY VILL- KAKINGBARI
P.O. BINAYAKHATA P.S. GOSSAIGAON
CIRCLE- GOSSAIGAON
DIST. KOKRAJHAR
B.T.A.D.
ASSAM

41: SMT. JAYMATI NATH
31 W/O SRI MANIK CH. DEY
VILL- MAYNAGURI P.O. SAKTI ASHRAM
P.S. FAKIRAGRAM DIST. KOKRAJHAR
B.T.A.D. ASSAM

42: SMT. DEBIKA BALA NARZARY
D/O SRI EJENDRA NARZARY R/O VILL- JAJLALGAON P.O. BINAYAKHATA
P.S. GOSSAIGAON
SUB-DIVISION- GOSSAIGAON
DIST. KOKRAJHAR BTAD
ASSAM

43: SMT. ANITA NARZARY
AGE-39 D/O LT. GOBIN NARZARY R/O VILL- RAJADABRI P.O. RAJADABRI
P.S. KACHUGAON
SUB-DIVISION- GOSSAIGOAN
DIST. KOKRAJHAR BTAD ASSAM

44: SMT. RWISUMAI MUSHAHARYN
AGE- 31 W/OS RI NABAJIT BASUMATARY VILL- GOSSAIGOAN
RAJAPARA
P.O. GOSSAIGAON P.S. GOSSAIGAON
DIST. KOKRAJHAR
B.T.C. ASSAM

45: SMT. SARMILA BASUMATARY
34 D/O SRI SACHIN BASUMATARY VILL- GEONLANGPURI
PADMABIL P.O. GOSSAIGAON
P.S. GOSSAIGOAN
DIST. KOKRAJHAR
BTC
ASSAM



46: SMT. SANIMA BASUMATARY
36 W/O SRI RANJAY KR. BRAHMA VILL- CHAKMA
P.S. GOSSAIGAON DIST. KOKRAJHAR
BTC
ASSAM

47: SMT. ASHANGLA NARZARY
31
W/O SRI BAPON SINN BRAHMA VILL- GOSSAIGAON
RAJAPAR
A P.O. GOSSAIGOAN
P.S. GOSSAIGAON
DIST. KOKRAJHAR
B.T.C. ASSAM

48: SMT. RIDULA BRAHMA
39
D/O SRI PAKENDRA NATH BRAHMA VILL- KAMALSING
P.O. KAMALSING P.S. GOSSAIGOAN
SUB-DIVISION- GOSSAIGOAN
DIST. KOKRAJHAR BTAD
ASSAM

49: SMT. JASHODA BRAHMA
D/O SRI MOHANLAL BRAHMA VILL- CHITAONAGURI
P.O. RAJADBRI P.S. KACHUGAON
SUB-DIVISION- GOSSAIGAON
DIST. KOKRAJHAR BTAD
ASSAM

50: SMT. ANZIMA BASUMATARY
34
D/O SRI SAMAREN BASUMATARY VILL- CHITAONAGURI
P.O. RAJADABRI P.S. KACHUGAON
SUB-DIVISION- GOSSAIGOAN
DIST. KOKRAJHARBTAD
ASSAM

51: SMT. NIRMALA MUSHAHARY
34
W/O SRI SACHINDRA NATH BRAHMA VILL- JOYMAGURI
P.O. BINAYAKHATA P.S. GOSSAIGAON
SUB-DIVISION- GOSSAIGAON
DIST. KOKRAJHAR BTAD
ASSAM

52: SMT. JAYA MAHILARY
34



W/O SRI ANUP KR. BRAHMA VILL- JOYMAGURI
P.O. BINAYAKHATA P.S. GOSSAIGAON
SUB-DIVISION- GOSSAIGAON
DIST. KOKRAJHARBTAD
ASSAM

53: SMT. DHANUJA BASUMATARY
39 D/O SRI NARAYANPUR
P.O. PANBARI BAZAR
P.S. KACHUGAON
DIST. KOKRAJHAR BTAD
ASSAM

54: SMT. ANITA BRAHMA
36
D/O SHRI
JALESWAR BRAHMA VILL- GORJAN
P.O. BINAYAKHATA P.S. GANAIGAON
SUB-DIVISION- GOSSAIGAON
DIST. KOKRAJHAR BTAD ASSAM

55: SMT. CHAMPABATI MARANDI
32
D/O SRI MOHAN MARANDI
R/O VILL- MOKRAMBEEL
P.O. TULSHIBIL
P.S. GOSSAIGAON
SUB-DIVISION- GOSSAIGAON
DIST. KOKRAJHAR BTAD ASSAM

56: SMT. JAMUNA MUSHAHARY
37
W/O SRI DEBAJEET BASUMATARY VILL- BANARGAON
P.O. BANARGAON P.S. DOTMA
DIST. KOKRAJHAR
BTAD
ASSAM
VERSUS

THE STATE OF ASSAM AND 7 ORS
REPRESENTED BY THE COMMISSIONER and SECRETARY HEALTH AND
FAMILY WELFARE DEPTT.
DISPUR
GHY-6

2:THE DIRECTOR OF HEALTH SERVICES
FW
ASSAM



HENGRABARI
GUWAHATI -36.
3:THE BODOLAND TERRITORIAL COUNCIL

REP. BY THE PRINCIPAL SECRETARY
KOKRAJHAR
ASSAM
4:THE JOINT SECRETARY

HEALTH and FAMILY WELFARE DEPARTMENT
BTC
KOKRAJHAR.
5:THE DIRECTOR OF HEALTH SERVICES

BTC
KOKRAJHAR
ASSAM
6:THE JOINT DIRECTOR OF HEALTH SERVICES

BTC
KOKRAJHAR
DIST. AT KOKRAJHAR.
7:THE JOINT DIRECTOR OF HEALTH SERVICES

CHIRNG DISTRICT
AT BONGAIGAON
BTC
ASSAM
8:THE CENTRAL SELECTION BOARD

BTC
REP. BY MEMBER SECRETARY
KOKRAJHAR.

Advocate for : MR.P MAZUMDER
Advocate for : appearing for THE STATE OF ASSAM AND 7 ORS

WP(C)/1713/2018

JHARNA BRAHMA AND 50 ORS.
W/O SRI KASHAL KR. BASUMATARY
VILL-KAKINGBARI
PO-BINYAKHATA
PS GOSSAIGAON
CIRCLE-GOSSAIGAON
DIST.- KOKRAJHAR



B.T.A.D.
ASSAM

2: MERINA BRAHMA
D/O SMTI SAHIT BRAHMA
R/O HOUSE NO. 44
VILL-THAIKAJHORA
PO-RUNIKHATA
PS RUNIKHATA
DIST.- CHIRNAG
B.T.A.D.
ASSAM

3: ELINA WARY
D/O LATE GAYARAM WARY
R/O VILL-BELGURI
PO BORO-GENDRABIL
PS- KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

4: RIDULA BRAHMA
D/O SRI PAKENDRA NATH BRAHMA
VILL-KAMALSING
PO-KAMALSING
PS GOSSAIGAON
SUB-DIVISION-GOSSAIGAON
DIST.- KOKRAJHAR
B.T.A.D.
ASSAM

5: RANGINA MUCHAHARY
D/O LATE MAHINI MAHAN MUCHAHARY
R/O VILL-KATRI-GASHA
PO-BORO-GENDARBIL
PS KOKRAJHAR
DIST.- KOKRAJHAR
B.T.A.D.
ASSAM

6: TULI BRAHMA
MAJENDRA NATH BRAHMA
R/O VILL UJANPARA
PO-RAINADABRI
PS- KOKRAJHAR
BTAD
ASSAM



7: PUSPA RANI BRAHMA
W/O SRI RAUEN MUSHAHARY
VILL RUPATI NWGWR
W/NO. 3
PO KOKRAJHAR
PS KOKRAJHAR
DIST KOKRAJHAR
BTAD
ASSAM

8: MIJING BRAHMA
D/O SRI SASADHAR BRAHM
R/O VILL DOTMA PART-II
PO DOTMA
PS-DOTMA
DIST. KOKRAJHAR
BTAD
ASSAM

9: MENOKA BRAHMA
D/O LATE DEBA KANTA BRAHMA
R/O VILL DOTMA PART II
PO DOTMA
PS DOTMA
DIST. KOKRAJHAR
BTAD
ASSAM

10: MONALISHA BASUMATARY
D/O LATE SIDHESWAR BASUMATARY
R/O VILL MOHANDUBI
PO BORO GENDRABIL/RAINADABRI
PS-KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

11: BIJUKI BORO
W/O SRI KHIRED CH. RABHA
R/O VILL HATIMATHA KOKRAJHAR
PO KOKRAJHAR
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

12: JULEE BASUMATARY



D/O SRI NARESWAR BASUMATARY
R/O VILL RANIGHAT
PO SIMBARGAON
PS KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

13: CHITRALEKHA BORGOPYARY
W/O SRI CHARJYA MACHAHARY
R/O VILL PURANA TITAGURI
PO TITAGURI
PSO KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

14: PRONITA BASUMATARY
W/O SRI JAYSAGAR WARY
R/O VILL NO. 1 CHEKADANI
PO- BAIRALI
PS- KACHUGAON
DIST. KOKRAJHAR
BTAD
ASSAM

15: BEGUM JAHANARA AHMED
D/O MD. AKKEL ALI
R/O VILL GHORAMARA
PO-K/BHOGAON/RAINADABRI
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

16: JAYA RANI NARZARY
W/O SRI CHITTORANJAN BORGOPYARY
R/O VILL RONNOGOR
PO JHARBARI
PS- SERFANGURI
DIST. KOKRAJHAR
BTAD
ASSAM

17: SUMOLA BASUMATARY
W/O SRI DEPON BASUMATARY
R/O VILL RONNOGOR
PO JHARBARI



PS SERFANGURI
DIST. KOKRAJHAR
BTAD
(ASSAM)

18: SUBALA NARZARY
W/O SRI DHANANJAY KOCH
R/O VILL DIPU ROAD
KOKRAJHAR
PO KOKRAJHAR
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

19: BHADRABATI BASUMARY
D/O LATE GUNI RAM BASUMATARY
R/O VILL-KOKRAJHAR DEPOT ROAD
PO KOKRAJHAR
PS KOKRAJHAR
DIST. KOKRAJHAR
ASSAM

20: BHANU BASUMATARY
W/O SRI MULUK DAW NARZARY
R/O VILL DIABARI
PO-KOKRAJHAR
PS-KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM

21: JAYASRI BASUMATARY
W/O SRI AMARSINGH NARZARY
VILL-DHANGURI
PO GONGIA
PS KACHUGAON
DIST KOKRAJHAR
BTC
ASSAM

22: JASHODA BRAHMA
D/O SRI MOHANLAL BRAHMA
VILL- CHITAONAGURI
PO RAJADABRI
PS KACHUGAON
SUB DIVISION-GOSSAIGAON
DIST. KOKRAJHAR



BTAD
ASSAM

23: CHANDRABATI BASUMATARY
D/O SRI ASHAR BASUMATARY
R/O VILL BANGALDOBA
PO RANCHAIDHAM
PS BASUGAON
DIST. CHIRANG
BTC
ASSAM

24: TANUJA MUCHAHARY
W/O SRI NITISH MUSHAHARY
R/O VILL DOTMA PART II
PO DOTMA
PS DOTMA
DIST. KOKRAJHAR
BTC
ASSAM

25: GEETA GOYARY
W/O DRONACHARJYA MOSHAHARY
R/O VILL/TOWN UTTAR RUNIKHATA
PO RUNIKHATA
PS RUNIKHATA
DIST. CHIRANG
BTC
ASSAM
PIN-783375

26: RIZINGTHA NARZARY
D/O SRI DAMAN NARZARY
R/O VILL BORDANGI
PO SHANTIPUR
PS- RUNIKHATA
DIST. CHIRANG
BTAD
ASSAM

27: PUTULI BASUMATARY
D/O SRI DHIRAJ BASUMATARY
VILL BALAGAON PART-I
PO RANGALIKHATA
PS KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM



28: JANATA DAIMARY BORO
W/O SRI BILITANG BORO
VILL SHUKANJHORA
PO DALOABARI
DIST. KOKRAJHAR
BTAD
ASSAM

29: BULU DHAR
W/O SRI SUNIL CH. SAHA
R/O VILL HATIGARH NO.1
PO GURFELA
PS- KACHUGAON
DIST. KOKRAJHAR
BTAD
ASSAM

30: ANITA NARZARY
D/O LATE GOBIN NARZARY
R/O VILL RAJADABRI
PO RAJADABRI
PS- KOKRAJHAR
BTAD (ASSAM)

31: ANITA BRAHMA
D/O SHRI JALESWAR BRAHMA
VILL-GORJAN
PO BINYAKHATA
PS-GANAIGAON
SUB-DIVISION-GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

32: ANZIMA BASUMATARY
D/O SRI SARMAREN BASUMATARY
VILL-CHITAONGURI
PO RAJADABRI
PS KACHUGAON
SUB DIVISION GOSSAIGAON
DIST. KOKRAJHAR
BTAD (ASSAM)

33: DEBIKA BALA NARZARY
D/O SRI EJENDRA NARZARY
R/O VILL- JAJLAIGAON
PO BINYAKHATA



PS GOSSAIGAON
SUB DIVISION-GOSSAIGAON
DIST. KOKRAJHAR
BTAD (ASSAM)

34: JAMUNA MUSHAHARY
W/O SRI DEBAJEET BASUMATARY
VILL- BANARGAON
PO-BANARGAON
PS DOTMA
DIST KOKRAJHAR
BTAD
ASSAM

35: RASHMI BASUMATARY
W/O SRI SALENDRA BASUMATARY
R/O VILL NO. 2 JARAGURI
PO JARAGURI
PS GOSSAIGAON
DIST. KOKRAJHAR
BTC
ASSAM

36: JAYA MAHILARY
W/O SRI ANUP KR. BRAHMA
VILL- JOYMAGURI
PO BINYAKHATA
PS GOSSAIGAON
SUB-DIVISION-GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

37: SAMILI BRAHMA
W/O SRI RWISUMWI BRAHMA
R/O VILL NORTH NARYANPUR
PO-PANBARI BAZAR
PS KACHUGAON
DIST. KOKRAJHAR
BTAD
ASSAM

38: DHANUJA BASUMATARY
D/O SRI KUNJALAL BASUMATARY
R/O VILL NARYANPUR
PO-PANBARI BAZAR
PS- KACHUGAON
DIST. KOKRAJHAR



BTAD
ASSAM

39: NIRMALA MUSHAHARY
W/O SRI SACHINDRA NATH BRAHMA
VILL- JOYMAGURI
PO BINYAKHATA
PS GOSSAIGAON
SUB-DIVISION-GOSSAIGAON
DIST. KOKRAJHAR
BTAD
ASSAM

40: RWISUMI MUSHAHARY
W/O SRI NABAJIT BASUMATARY
VILL- GOSSAIGAON
RAJAPARA
PO GOSSAIGAON
PS GOSSAIGAON
DIST. KOKRAJHAR
BTC
ASSAM

41: ASHANGLA NAZARY
W/O SRI BAPON SINN BRAHMA
VILL- GOSSAIGAON RAJAPARA
PO GOSSAIGAON
PS-GOSSAIGAON
DIST. KOKRAJHAR
BTC
ASSAM

42: SARMILA BASUMATARY
D/O SRI SACHIN BASUMATARY
VILL GEONLANGPURI
PADMABIL
PO GOSSAIGAON
PS GOSSAIGAON
DIST. KOKRAJHAR
BTC
ASSAM

43: KARUNA BASUMATARY
W/O SRI BUDHIRAM BRAHMA
R/O VILL BONGSHIGAON
PO-DOTMA
PS DOTMA
DIST. KOKRAJHAR



BTAD
ASSAM

44: VANDANA HAJOARY
RING KHANG BASUMATARY
R/O VILL SALANGI
PO- AMTEKA BAZAR
PS- AMGURI
DIST. CHIRANG
BTAD
ASSAM

45: KRISHNA ROY
D/O SRI PARESH CH. ROY
R/O VILL- SALAKATI
PO SLAKATI
PS- SALAKATI
DIST. KOKRAJHAR
BTAD
ASSAM

46: SANGITA RANI BRAHMA
W/O SRI NIRANJAN NARZARY
R/O VILL HATIMARA
PO KOILA MOILA
PS AMGURI
DIST. CHIRANG
BTAD
ASSAM

47: REBA ROY
D/O SRI PABITRA KR. ROY
VILL- HEKAIPARA
PO- BASUGAON
PS BASUGAON
CIRCLE-SIDLI
DIST. CHIRANG
BTAD (ASSAM)

48: NIZRABATI MUSHAHARY
D/O SRI BANESWAR MUSHAHARY
R/O VILL BHAORAGURI
PO-KARIGAON
PS KOKRAJHAR
DIST. KOKRAJHAR
BTC
ASSAM



49: NIJWM BASUMATARY
D/O SHRI MANISANGKAR BASUMATARY
R/O VILL MAINAOPUR
PO KARIGAON
PS KOKRAJHAR
CIRCLE KOKRAJHAR
DIST. KOKRAJHAR
BTAD
ASSAM

50: SHYMALI BRAHMA
W/O SRI BISWAJIT BRAHMA
R/O VILL W/DANGARKUTI
PO DOTMA
PS DOTMA
DIST. KOKRAJHAR
BODOLAND
ASSAM

51: JAYMATI NATH
W/O SRI MANIK CH. DEY
R/O VILL- MAYNAGURI
PO SAKTI ASHRAM
PS FAKIRAGRAM
DIST. KOKRAJHAR
BTAD
ASSAM
VERSUS

THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY
BTC
KOKRAJHAR
ASSAM

2:THE JOINT SECRETARY
HEALTH AND FAMILY WELFARE DEPARTMENT
BTC
KOKRAJHAR
3:THE DIRECTOR OF HEALTH SERVICE
BTC
KOKRAJHAR
ASSAM
4:THE JOINT DIRECTOR OF HEALTH SERVICES
BTC
KOKRAJHAR DISTRICT AT KOKRAJHAR
5:THE JOINT DIRECTOR OF HEALTH SERVICES
CHIRANG DISTRICT AT BONGAIGAON



BTC
ASSAM
6:THE CENTRAL SELECTION BOARD
BTC
REP.BY MEMBER SECRETARY
KOKRAJHAR
8:ARUN KUMAR BASUMATARY
MEMBER SECRETARY
CENTRAL SELECTION BOARD
BTC FOR SELECTION OF ANM

Advocate for : MR. B B NARZARY

Advocate for : SC

BTC appearing for THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6
ORS.

BEFORE

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

For the Petitioners : Shri BB Narzary, Senior Advocate,
Shri S Chauhan, Advocate.

For the Respondents : Shri RK Mushahary, SC, BTC.

Dates of Hearing : 14.05.2024.

Date of Judgment : 14.05.2024.

JUDGMENT & ORDER

All these writ petitions being connected and related to a recruitment process for filling up of the post of Auxiliary Nurse and Midwife (ANM) in the BTC are taken up for hearing together and are being disposed of by this common judgment and order.



2. At the outset, this Court has been informed that so far as the WP(C)/7553/2017 and WP(C)/1294/2018 are concerned, no adjudication would be necessary as the grievance raised in those writ petitions pertaining to the minimum educational qualification has also been redressed in the meantime.

3. The facts which are projected in the writ petition and relevant to the issue involved are that on 22.11.2017, an advertisement was issued for filling up of various posts in the BTC, including 35 nos. of posts for ANM. One of the eligibility criteria was Higher Secondary passed which, however, was corrected by a corrigendum to be Class-X passed. It is the case of the petitioners that they had submitted their candidatures in terms of the said advertisement. However, they were never called in the selection process and accordingly, they were deprived of from a fair opportunity in public employment. The challenge is also based on the fact that no merit list was prepared and the selection was apparently based only on *viva voce*. The aspect of filling up more posts than the numbers of post advertised has also been raised.

4. I have heard Shri BB Narzary, learned Senior Counsel assisted by Shri S Chauhan, learned counsel for the petitioners. The BTC authorities are represented by Shri RK Mushahary, learned Standing Counsel.

5. It is submitted on behalf of the petitioners that the petitioners were not given any call letters and therefore, they could not participate in the selection which, otherwise also is not in accordance with law as it was consisting only of *viva voce*. It is also submitted that no merit list has been prepared and no list



containing the marks obtained by the respective candidates was published. It is also submitted that the selection was held without following any Rules. Attention of this Court has been drawn to an Office Memorandum dated 16.10.2004 as per which, the BTC was supposed to make Rules for making appointments. It is, accordingly submitted that the selection and appointment are liable to be interfered with and a fresh selection be directed to be made by giving the petitioners a fair opportunity of participation.

6. In support of the submissions, the learned counsel for the petitioners has placed reliance on the following case laws:

i) *State of Bihar Vs. Kaushal Kishore Singh & Ors.*, (1998) 9 SCC 104;

ii) *Mukul Saikia & Ors. Vs. State of Assam & Ors.*, (2009) 1 SCC 386;

iii) *Renu & Ors. Vs. District and Sessions Judge, Tis Hazri & Anr.*, (2014) 15 SCC 731; and

iv) *Dipankar Dihingia Vs. State of Assam & 6 Ors.*, Order dated 19.10.2023 passed by this Court in WA/337/2018 (DB).

7. In the case of *State of Bihar* (*supra*), it has been held that selection and appointment without preparation of a merit list is violative of Article 14 of the Constitution of India.



- 8.** The case of ***Mukul Saikia*** (*supra*) has been cited on the aspect of filling up of more vacancies than those advertised.
- 9.** In the case of ***Dipankar Dihingia*** (*supra*), a Division Bench of this Court has held that selection and appointment is not generally to be done on the basis of oral examination only.
- 10.** *Per contra*, Shri Mushahary, learned Standing Counsel has questioned the *locus* and competency of the petitioners to raise the present issue itself. By drawing the attention of this Court to the advertisement dated 22.11.2017, the learned Standing Counsel submits that it was clearly stipulated that it would be a “walk-in-interview” wherein all details of such interview was stated. The dates for interview were given as 7th & 8th December, 2017; time as 10-00 AM onwards and the Venue as the Central Selection Board, DLR Building, Kokrajhar.
- 11.** With regard to the contention that no selection list has been published, the learned Standing Counsel has submitted that the petitioners have themselves admitted that a list of 56 candidates was, indeed published. He submits that though the names and other details were not notified, the respective roll numbers were clearly notified. With regard to the submissions that the selection was held without any Rules whereby reliance has been placed upon the Office Memorandum dated 16.10.2004, it is submitted that by the said office memorandum, the BTC was held to be competent to make appointment. It is further submitted that the selection was made through a duly conducted recruitment process wherein the oral examination had three aspects with



different marks. For General Knowledge and IQ, 10 marks each were allotted and for Personality, 5 marks and accordingly, the selection was done.

12. Shri Mushahary, learned Standing Counsel has submitted that the records would reveal that marks were allotted to each of the candidates and what is more striking is that the petitioners had actually appeared in the said interview and this fact has been totally suppressed in these proceedings. The learned Standing Counsel has also produced the attendance sheet of the said interview process. As regards the aspect of making more appointments than the vacancies notified, the learned Standing Counsel has submitted that the advertisement itself had clarified that the notified vacancies of 35 posts were likely to be increased or decreased depending upon the situation and accordingly, the selection and appointment were made. He has also submitted that the petitioners having participated in the selection process and had emerged to be unsuccessful cannot turn around and challenge the same. In this regard, the learned Standing Counsel has relied upon the cases of –

i) *Union of India & Ors. Vs. S Vinodh Kumar & Ors., (2007) 8 SCC 100;* and

ii) *Amlan Jyoti Borooh Vs. State of Assam & Ors., (2009) 3 SCC 227.*

13. The rival submissions of the learned counsel for the parties have been duly considered and the materials available on record have also been carefully examined.



14. The advertisement dated 22.11.2017 had clearly indicated that it would be a “walk-in-interview” and being conscious of such procedures, it is the admitted case that the petitioners had submitted their candidatures. As observed above, the aspect of educational qualification was already rectified by the corrigendum and therefore, there is no existing grievance on that aspect.

15. The advertisement clearly stipulated the dates, time and venue of the “walk-in-interview” which have been stated above. Though the vacancies were notified to be 35, there was a clear stipulation that the numbers of post was likely to increase or decrease. The total number of appointment made is 56 and the contention that no merit list is prepared is belied by the document annexed in these proceedings containing 56 roll numbers of the selected candidates. The learned Standing Counsel has also highlighted the aspect as to how the oral tests were held and marks were allotted on different aspect, such as General Knowledge, IQ and Personality. The marks allotted are also available in the records produced by the learned Standing Counsel. What is more intriguing is the submissions made by the learned Standing Counsel supported by the attendance sheet that the petitioners had, in fact participated in the said “walk-in-interview”. There is an admission in the petitions regarding submission of their candidatures. However, the non-disclosure of the fact that the petitioners had participated in the interview amounts to suppression of material facts. In any case, the challenge which is structured on the grounds mentioned above does not appear to be substantiated by the materials available on record. The case laws cited on behalf of the petitioners would not come to their aid as this Court has noticed that a merit list was, indeed prepared based on which, the appointments have been made. The aspect of filling up of more posts than



those of the numbers advertised was a stipulation in the advertisement itself and therefore, would not be a ground for interference. In the case of ***Dipankar Dihingia*** (*supra*) relied upon by the petitioner, there is a clear finding in paragraph 22 that the private respondent therein had performed poorly in the written examination and in that context, the decision was rendered. The aspect that the petitioners had, indeed participated in the selection process is a relevant and important aspect and accordingly, their *locus* to challenge the selection process after they are unsuccessful is itself questionable. Even if it is assumed that they had not participated, what is admitted that their candidatures being offered and there being a clear stipulation in the advertisement itself regarding the dates, time and venue of the “walk-in-interview”, the contention of the petitioners that they were not given any call letter is not acceptable at all.

16. In view of the aforesaid facts and circumstances, this Court is of the considered opinion that no case for any interference with the selection and appointment initiated vide the advertisement dated 22.11.2007 is made out and accordingly, all the writ petitions are dismissed.

17. No costs.

JUDGE

Comparing Assistant